

राष्ट्रीय हरित अधिकरण / National Green Tribunal
प्रधान न्याय पीठ / Principal Bench
फरीदकोट हाउस, कॉपरनिकस मार्ग / FaridKot House, Copernicus Marg
नयी दिल्ली / New Delhi - 110 001

NGT/PB/Judicial/16/2020/329

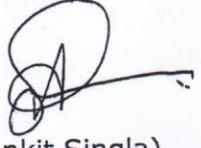
Dated: 2nd August, 2023

OFFICE ORDER

Vide Office order No. NGT/PB/Judicial/16/2020/467 dated 26/09/2020 (copy attached), Standard Operating Protocol for virtual Video Conference Hearing has been issued. As per para-3 of the said Order, it has been categorically emphasised that no sharing or filing of documents shall be allowed during the course of VC hearings. Documents have been insisted to be filed well in advance, in any case, not later than 12:00 noon on the working day prior to the date of hearing.

However, it has come to notice that the said order dated 26/09/2020 is not followed scrupulously. It is therefore, reiterated, that all concerned shall comply with the Standard Operating Protocol laid down for VC hearing, as per the said Office Order.

Encl: Order dated 26/09/2020


(Ankit Singla)
Registrar General

Copy to:-

1. PPS to Hon'ble Chairperson, NGT
2. PA to all Hon'ble Judicial Members and all Expert Members
3. PA to Registrar General, NGT(PB)
4. Ld. Registrars of all Zonal Benches (Chennai, Bhopal, Pune & Kolkata)
5. PA to Ld. Deputy Registrar, NGT(PB)
6. President/Vice President/Secretary, NGT Bar Association
7. NGT website
8. Notice Board
9. Guard file